

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

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Report on :13-02-2025

**Date : 13.02.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	11889/2025	13.02.2025	WP (C) - 2873/2025	B.K.PANDA	C.O.		Order Dtd. 2025-02-10	WRIT BRANCH-1	(Seat No-4)
2	11891/2025	13.02.2025	WP (C) - 2870/2025	B.K.PANDA	C.O.		Order Dtd. 2025-02-10	WRIT BRANCH-3	(Seat No-11)
3	11898/2025	13.02.2025	CRLMC-479/2025	BIPRA MOHAN BISWAL	C.O.		Order Dtd. 2025-02-11		(Seat No-11)
4	11899/2025	13.02.2025	WP (C) - 3286/2025	S K NAYAK	C.O.		Order Dtd. 2025-02-12	WRIT BRANCH-7	(Seat No-5)
5	11900/2025	13.02.2025	WP (C) - 3895/2025	S K BISWAL	C.O.		Order Dtd. 2025-02-12	WRIT BRANCH-4	(Seat No-17)
6	11901/2025	13.02.2025	WP (C) - 3583/2025	K PARIDA	C.O.		Order Dtd. 2025-02-12	WRIT BRANCH-8	(Seat No-39)
7	11902/2025	13.02.2025	WP (C) - 5768/2023	J LENKA	C.O.		Order Dtd. 2025-02-11	WRIT BRANCH-7	(Seat No-44)
8	11903/2025	13.02.2025	WP (C) - 3991/2025	P K JENA	C.O.		Order Dtd. 2025-02-12	WRIT BRANCH-3	(Seat No-12)
9	11904/2025	13.02.2025	WP (C) - 3994/2025	P K JENA	C.O.		Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
10	11905/2025	13.02.2025	WP (C) - 160/2025	M M NAYAK	C.O.		Order Dtd. 2025-02-12		(Seat No-119)
11	11906/2025	13.02.2025	WP (C) -	P K JENA	C.O.		Order		(Seat

			4177/2025				Dtd. 2025-02-12		No-119)
12	11907/2025	13.02.2025	WP (C) - 3345/2025	S K BISWAL	C.O.		Order Dtd. 2025-02-12	WRIT BRANCH-4	(Seat No-37)
13	11908/2025	13.02.2025	WP (C) - 2859/2025	S SWAIN	C.O.		Order Dtd. 2025-02-12	WRIT BRANCH-5	(Seat No-22)
14	11909/2025	13.02.2025	WP (C) - 2796/2025	P L MISHRA	C.O.		Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
15	11910/2025	13.02.2025	WP (C) - 1130/2025	NRUSINGH CHARAN ROUT	C.O.		Order Dtd. 2025-02-12		(Seat No-108)
16	11911/2025	13.02.2025	WP (C) - 2952/2025	S R BARIK	C.O.		Order Dtd. 2025-02-12		(Seat No-108)
17	11912/2025	13.02.2025	WP (C) - 3342/2025	A T NAYAK	C.O.		Order Dtd. 2025-02-12	WRIT BRANCH-7	(Seat No-5)
18	11913/2025	13.02.2025	WP (C) - 3339/2025	T K NAYAK	C.O.		Order Dtd. 2025-02-12	WRIT BRANCH-5	(Seat No-22)
19	11914/2025	13.02.2025	WP (C) - 3496/2025	DR. PURUSOTTAM CHULI	C.O.		Order Dtd. 2025-02-12	WRIT BRANCH-7	(Seat No-5)
20	11915/2025	13.02.2025	CONTC- 7138/2024	A P SAHOO	C.O.		Order Dtd. 2025-02-12		(Seat No-5)
21	11916/2025	13.02.2025	CONTC- 7210/2024	A P SAHOO	C.O.		Order Dtd. 2025-02-12		(Seat No-5)
22	11917/2025	13.02.2025	CONTC- 7126/2024	A P SAHOO	C.O.		Order Dtd. 2025-02-12		(Seat No-5)
23	11918/2025	13.02.2025	CONTC- 7117/2024	A P SAHOO	C.O.		Order Dtd. 2025-02-12	CONTEMPT	(Seat No-5)
24	11919/2025	13.02.2025	CONTC- 7140/2024	A P SAHOO	C.O.		Order Dtd. 2025-02-12	CONTEMPT	(Seat No-1)

25	11920/2025	13.02.2025	CONTC-7148/2024	A P SAHOO	C.O.		Order Dtd. 2025-02-12		(Seat No-1)
26	11921/2025	13.02.2025	CONTC-7187/2024	S P SAHOO	C.O.		Order Dtd. 2025-02-12		(Seat No-1)
27	11922/2025	13.02.2025	CONTC-8138/2024	A P SAHOO	C.O.		Order Dtd. 2025-02-12		(Seat No-1)
28	11924/2025	13.02.2025	CONTC-5425/2024	A P SAHOO	C.O.		Order Dtd. 2025-02-12		(Seat No-1)
29	11925/2025	13.02.2025	CONTC-8000/2024	PRADIPTA KUMAR PATTANAYAK , S.N.MALLICK, D.K.DASH	C.O.		Order Dtd. 2025-02-12		(Seat No-1)
30	11926/2025	13.02.2025	CONTC-7641/2024	M/S HIMANSHU SEKHAR PANDA	C.O.		Order Dtd. 2025-02-12		(Seat No-1)
31	11928/2025	13.02.2025	CONTC-4809/2024	M R SAHOO	C.O.		Order Dtd. 2025-02-10		(Seat No-1)
32	11929/2025	13.02.2025	CONTC-5450/2024	A P SAHOO	C.O.		Order Dtd. 2025-02-12		(Seat No-1)
33	11930/2025	13.02.2025	CONTC-7209/2024	A P SAHOO	C.O.		Order Dtd. 2025-02-12		(Seat No-1)
34	11932/2025	13.02.2025	CONTC-7173/2024	A P SAHOO	C.O.		Order Dtd. 2025-02-12		(Seat No-1)
35	11933/2025	13.02.2025	ABLAPL-15358/2022	L SAHOO	C.O.		Order Dtd. 2025-02-12	BAIL-2	(Seat No-9)
36	11934/2025	13.02.2025	WP (C) - 13788/2024	S K NAYAK	C.O.		Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
37	11935/2025	13.02.2025	WP (C) - 2072/2023	D J NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31	WRIT BRANCH-8	(Seat No-43)
38	11936/2025	13.02.2025	WA-2072/2023	P K PAL	C.O.	COURT NO. 2 OLD	Order Dtd.	WRIT APPEAL	(Seat No-4)

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39	11939/2025	13.02.2025	WP (C) - 66/2024	P BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-30	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
40	11940/2025	13.02.2025	WP (C) - 66/2024	N ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-30	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
41	11941/2025	13.02.2025	WP (C) - 66/2024	S SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-30	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
42	11942/2025	13.02.2025	WP (C) - 66/2024	S SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-30	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
43	11944/2025	13.02.2025	WP (C) - 66/2024	K SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-30	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
44	11945/2025	13.02.2025	WP (C) - 10185/2024	L BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
45	11946/2025	13.02.2025	WP (C) - 10185/2023	G ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-05-03	WRIT BRANCH-4	(Seat No-19)
46	11947/2025	13.02.2025	WP (C) - 42059/2023	H K PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
47	11953/2025	13.02.2025	CRLA-125/2024	J KAMILA	C.O.	COURT NO. 7	Order Dtd. 2025-03-17	CRIMINAL APPEAL	(Seat No-10)
48	11954/2025	13.02.2025	WP (C) - 19065/2023	KISHTISH	C.O.	COURT NO. 7	Order Dtd. 2025-02-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
49	11964/2025	13.02.2025	WP (C) - 1941/2025	B SAMAL	C.O.	COURT NO. 7	Order Dtd. 2025-02-10		(Seat No-102)
50	11968/2025	13.02.2025	BLAPL-11556/2024	M MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2025-02-12		(Seat No-102)
51	11970/2025	13.02.2025	BLAPL-11344/2024	M K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-20		(Seat No-102)
52	11972/2025	13.02.2025	BLAPL-	N SAHOO	C.O.	COURT NO.	Order		(Seat

			9936/2024			12	Dtd. 2025-02-11		No-102)
53	11973/2025	13.02.2025	BLAPL-11550/2024	B DAS	C.O.	COURT NO. 12	Order Dtd. 2025-02-11		(Seat No-102)
54	11975/2025	13.02.2025	BLAPL-5075/2024	G C JENA	C.O.	COURT NO. 12	Order Dtd. 2025-02-11		(Seat No-102)
55	11976/2025	13.02.2025	BLAPL-11550/2024	B DAS	C.O.	COURT NO. 12	Order Dtd. 2025-02-11		(Seat No-102)
56	11979/2025	13.02.2025	ABLAPL-1423/2025	N R PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-02-11	BAIL-1	(Seat No-13)
57	11980/2025	13.02.2025	ABLAPL-1471/2025	AK SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-02-11		(Seat No-13)
58	11982/2025	13.02.2025	ABLAPL-1427/2025	M R SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-02-11		(Seat No-13)
59	11984/2025	13.02.2025	ABLAPL-1446/2025	SK SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-02-11	BAIL-1	(Seat No-4)
60	11985/2025	13.02.2025	ABLAPL-1428/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Seat No-4)
61	11987/2025	13.02.2025	ABLAPL-1456/2025	M NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-4)
62	11988/2025	13.02.2025	ABLAPL-698/2025	A SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-1	(Seat No-15)
63	11989/2025	13.02.2025	ABLAPL-1473/2025	L D PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-2	(Seat No-8)
64	11990/2025	13.02.2025	ABLAPL-1479/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-8)
65	11992/2025	13.02.2025	ABLAPL-1476/2025	S K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-11	BAIL-2	(Seat No-8)

66	11993/2025	13.02.2025	ABLAPL-1477/2025	S R PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-11	BAIL-2	(Seat No-7)
67	11995/2025	13.02.2025	ABLAPL-1475/2025	S R PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-7)
68	11997/2025	13.02.2025	ABLAPL-1449/2025	B K DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-7)
69	11998/2025	13.02.2025	ABLAPL-1448/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-03-24	BAIL-1	(Seat No-5)
70	12000/2025	13.02.2025	ABLAPL-1447/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-02-11	BAIL-1	(Seat No-5)
71	12002/2025	13.02.2025	ABLAPL-1445/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-02-11	BAIL-1	(Seat No-4)
72	12003/2025	13.02.2025	ABLAPL-1444/2025	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-4)
73	12004/2025	13.02.2025	ABLAPL-1440/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-4)
74	12006/2025	13.02.2025	ABLAPL-1434/2025	R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-4)
75	12007/2025	13.02.2025	ABLAPL-1377/2025	S NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-24		(Seat No-4)
76	12009/2025	13.02.2025	ABLAPL-1438/2025	S BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-4)
77	12010/2025	13.02.2025	ABLAPL-11368/2024	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-4)
78	12011/2025	13.02.2025	ABLAPL-10714/2024	R K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-4)
79	12021/2025	13.02.2025	WP (C) - 3478/2025	M R ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-02-	WRIT BRANCH-1	(Seat No-2)

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80	12024/2025	13.02.2025	WP (C) - 4134/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No-2)
81	12026/2025	13.02.2025	WP (C) - 4102/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-5	(Seat No- 32)
82	12027/2025	13.02.2025	WP (C) - 3718/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 116)
83	12028/2025	13.02.2025	CRLMC- 94/2025	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 11		(Seat No- 116)
84	12030/2025	13.02.2025	CRLMC- 433/2025	H K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 11		(Seat No- 116)
85	12031/2025	13.02.2025	CRLMC- 4434/2024	PRASANNA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 11		(Seat No- 116)
86	12032/2025	13.02.2025	CRLMC- 3962/2024	B K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 11		(Seat No- 116)
87	12034/2025	13.02.2025	MATA- 356/2024	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 11	FIRST APPEAL	(Seat No-1)
88	12035/2025	13.02.2025	MATA- 356/2024	B R SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 11	FIRST APPEAL	(Seat No-1)
89	12037/2025	13.02.2025	WP (C) - 4313/2025	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 106)
90	12038/2025	13.02.2025	WP (C) - 25530/2024	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 10		(Seat No- 106)
91	12040/2025	13.02.2025	WP (C) - 18478/2014	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 06	WRIT BRANCH-7	(Seat No- 48)
92	12042/2025	13.02.2025	WP (C) - 18478/2014	Y DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 06	WRIT BRANCH-7	(Seat No- 48)
93	12043/2025	13.02.2025	BLAPL- 512/2025	BISWAJIT MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd.		(Seat No-

							2025-02-11		48)
94	12045/2025	13.02.2025	WP (C) - 22089/2024	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-48)
95	12046/2025	13.02.2025	BLAPL-10830/2024	BN MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	BAIL-2	(Seat No-7)
96	12047/2025	13.02.2025	WP (C) - 4366/2018	M/S.GOPINATH SETHI	C.O.	COURT NO. 10	Order Dtd. 2024-11-11	WRIT BRANCH-6	(Seat No-26)
97	12049/2025	13.02.2025	CMP-101/2018	P K JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-21	WRIT BRANCH-3	(Seat No-28)
98	12051/2025	13.02.2025	WP (C) - 2083/2025	B B MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025-02-10		(Seat No-28)
99	12052/2025	13.02.2025	WP (C) - 31635/2024	S MOHARANA	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		(Seat No-28)
100	12054/2025	13.02.2025	WP (C) - 3411/2025	S MOHARANA	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-5)
101	12056/2025	13.02.2025	WP (C) - 4172/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 9	Order Dtd. 2025-02-12		(Seat No-5)
102	12064/2025	13.02.2025	WP (C) - 31474/2020	S P SAHOO	C.O.	COURT NO. 9	Order Dtd. 2025-02-07	WRIT BRANCH-4	(Seat No-17)
103	12065/2025	13.02.2025	WP (C) - 22450/2017	K.K.NATH	C.O.	COURT NO. 9	Order Dtd. 2025-02-07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
104	12067/2025	13.02.2025	WP (C) - 35728/2022	S P SAHOO	C.O.	COURT NO. 22	Order Dtd. 2025-02-17	WRIT BRANCH-5	(Seat No-47)
105	12069/2025	13.02.2025	WP (C) - 11070/2017	R K BEHERA	C.O.	COURT NO. 22	Order Dtd. 2025-02-10	WRIT BRANCH-2	(Seat No-9)
106	12070/2025	13.02.2025	WP (C) - 18004/2021	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
107	12073/2025	13.02.2025	WP (C) -	B P PANI	C.O.	COURT NO.	Order	WRIT	(Seat

			11070/2017			2 OLD	Dtd. 2025-02-10	BRANCH-2	No-9)
108	12076/2025	13.02.2025	WP (C) - 11781/2012	D NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-10	WRIT BRANCH-1	(Seat No-31)
109	12078/2025	13.02.2025	WP (C) - 16321/2024	R K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-10	WRIT BRANCH-5	(Seat No-21)
110	12083/2025	13.02.2025	WP (C) - 16321/2024	R K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-10	WRIT BRANCH-5	(Seat No-21)
111	12084/2025	13.02.2025	BLAPL- 928/2025	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-21)
112	12086/2025	13.02.2025	BLAPL- 978/2025	UC DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	BAIL-2	(Seat No-16)
113	12087/2025	13.02.2025	CRLREV- 384/2022	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-3)
114	12088/2025	13.02.2025	BLAPL- 105/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-3)
115	12090/2025	13.02.2025	CRLREV- 384/2022	A BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-3)
116	12091/2025	13.02.2025	BLAPL- 339/2025	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	BAIL-2	(Seat No-16)
117	12092/2025	13.02.2025	BLAPL- 319/2025	H SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-16)
118	12094/2025	13.02.2025	BLAPL- 141/2025	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	BAIL-1	(Seat No-1)
119	12096/2025	13.02.2025	BLAPL- 127/2025	LD PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	BAIL-1	(Seat No-5)
120	12097/2025	13.02.2025	CRLMC- 2032/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	CRIMINAL MISC	(Seat No-1)

121	12099/2025	13.02.2025	CRLREV-503/2022	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-1)
122	12101/2025	13.02.2025	CRLREV-503/2022	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-1)
123	12102/2025	13.02.2025	CRLREV-290/2016	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	CRIMINAL REVISION	(Seat No-3)
124	12103/2025	13.02.2025	CRLMC-532/2025	SK MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-3)
125	12104/2025	13.02.2025	CRLREV-471/2022	D P DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-4)
126	12106/2025	13.02.2025	CRLREV-515/2022	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-1)
127	12109/2025	13.02.2025	CRLLP-54/2016	G R PTRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	BAIL-1	(Seat No-5)
128	12111/2025	13.02.2025	CRLREV-77/2023	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-2)
129	12114/2025	13.02.2025	CRLREV-19/2023	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-2)
130	12115/2025	13.02.2025	WP (C) - 1126/2016	M R NAYAK	C.O.	COURT NO. 6	Order Dtd. 2022-09-14	WRIT BRANCH (DIVISION BENCH)	(Seat No-112)
131	12116/2025	13.02.2025	CRLREV-482/2022	L SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-4)
132	12117/2025	13.02.2025	BLAPL-12901/2024	N SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-05		(Seat No-4)
133	12119/2025	13.02.2025	CRLREV-491/2022	L SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-4)
134	12120/2025	13.02.2025	BLAPL-11892/2024	SP SAMANTA	C.O.	COURT NO. 6	Order Dtd. 2025-02-	BAIL-1	(Seat No-4)

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135	12131/2025	13.02.2025	WP (C) - 63/2025	SAMBEET PATTANAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-02-12		(Seat No-4)
136	12132/2025	13.02.2025	WP (C) - 101/2025	S PATTNAIK	C.O.	COURT NO. 6	Order Dtd. 2025-02-12		(Seat No-4)
137	12133/2025	13.02.2025	WP (C) - 3543/2025	D P DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02-10	WRIT BRANCH-2	(Seat No-7)
138	12134/2025	13.02.2025	WP (C) - 1227/2025	S PATTNAIK	C.O.	COURT NO. 6	Order Dtd. 2025-02-12	WRIT BRANCH-5	(Seat No-20)
139	12136/2025	13.02.2025	WP (C) - 1238/2025	A PARIDA	C.O.	COURT NO. 21	Order Dtd. 2025-03-25	WRIT BRANCH-7	(Seat No-10)
140	12137/2025	13.02.2025	WP (C) - 4028/2024	B.DAS	C.O.	COURT NO. 21	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
141	12138/2025	13.02.2025	WP (C) - 3462/2025	B SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
142	12139/2025	13.02.2025	WP (C) - 4076/2025	R.M.NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-02-11	WRIT BRANCH-5	(Seat No-32)
143	12140/2025	13.02.2025	WP (C) - 3470/2025	G SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
144	12141/2025	13.02.2025	WP (C) - 4061/2025	R.M.NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-02-11	WRIT BRANCH-2	(Seat No-7)
145	12142/2025	13.02.2025	WP (C) - 3542/2025	D P DAS	C.O.	COURT NO. 21	Order Dtd. 2025-02-10	WRIT BRANCH-8	(Seat No-39)
146	12143/2025	13.02.2025	WP (C) - 3365/2025	D P DAS	C.O.	COURT NO. 21	Order Dtd. 2025-02-10		(Seat No-39)
147	12144/2025	13.02.2025	WP (C) - 3361/2025	D P DAS	C.O.	COURT NO. 21	Order Dtd. 2025-02-10		(Seat No-39)
148	12145/2025	13.02.2025	WP (C) - 32291/2024	D P DAS	C.O.	COURT NO. 21	Order Dtd.		(Seat No-

							2025-02-10		39)
149	12146/2025	13.02.2025	WP (C) - 3671/2025	M.K.RATH	C.O.	COURT NO. 21	Order Dtd. 2025-02-11		(Seat No-39)
150	12147/2025	13.02.2025	WP (C) - 983/2025	D P DAS	C.O.	COURT NO. 21	Order Dtd. 2025-02-10		(Seat No-39)
151	12148/2025	13.02.2025	WP (C) - 18862/2024	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-03-10		(Seat No-39)
152	12149/2025	13.02.2025	WP (C) - 31575/2024	R.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
153	12150/2025	13.02.2025	WP (C) - 1302/2025	T.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-02-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
154	12151/2025	13.02.2025	WP (C) - 2733/2025	R.K.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-02-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
155	12152/2025	13.02.2025	WP (C) - 4157/2025	S.C.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-111)
156	12153/2025	13.02.2025	WP (C) - 4017/2025	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-111)
157	12154/2025	13.02.2025	WP (C) - 4000/2025	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	WRIT BRANCH-3	(Seat No-12)
158	12155/2025	13.02.2025	WP (C) - 4030/2025	KC PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-02-12	WRIT BRANCH-3	(Seat No-12)
159	12156/2025	13.02.2025	WP (C) - 4000/2025	G.N.SETHI	C.O.	COURT NO. 21	Order Dtd. 2025-02-11	WRIT BRANCH-3	(Seat No-12)
160	12157/2025	13.02.2025	WP (C) - 32265/2024	A DASH	C.O.	COURT NO. 21	Order Dtd. 2025-02-12		(Seat No-12)
161	12158/2025	13.02.2025	WP (C) - 4142/2025	M.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-02-11		(Seat No-12)
162	12159/2025	13.02.2025	WP (C) -	T BAG	C.O.	COURT NO.	Order	WRIT	(Seat

			2643/2025			21	Dtd. 2025-02-11	BRANCH-2	No-6)
163	12160/2025	13.02.2025	WP (C) - 33143/2024	TK MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
164	12161/2025	13.02.2025	WP (C) - 4082/2025	M.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-02-11	WRIT BRANCH-4	(Seat No- 37)
165	12162/2025	13.02.2025	WP (C) - 13648/2022	SK SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
166	12163/2025	13.02.2025	WP (C) - 3136/2025	M.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02-10	WRIT BRANCH-4	(Seat No- 27)
167	12164/2025	13.02.2025	CRLMC- 421/2025	KALI PRASAD MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-04-09		(Seat No- 27)
168	12165/2025	13.02.2025	WP (C) - 4182/2025	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No- 32)
169	12166/2025	13.02.2025	WP (C) - 3740/2025	GR PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-02-12	WRIT BRANCH-2	(Seat No-7)
170	12167/2025	13.02.2025	WP (C) - 4110/2025	GANESH CHANDRA JENA	C.O.	COURT NO. 1	Order Dtd. 2025-02-11	WRIT BRANCH-2	(Seat No-7)
171	12168/2025	13.02.2025	WP (C) - 2746/2025	D.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2025-02-10	WRIT BRANCH-8	(Seat No- 39)
172	12169/2025	13.02.2025	WP (C) - 4197/2025	GANESH CHANDRA JENA	C.O.	COURT NO. 1	Order Dtd. 2025-02-11	WRIT BRANCH-4	(Seat No- 17)
173	12170/2025	13.02.2025	WP (C) - 4162/2025	GANESH CHANDRA JENA	C.O.	COURT NO. 1	Order Dtd. 2025-02-11	WRIT BRANCH-5	(Seat No- 32)
174	12171/2025	13.02.2025	WP (C) - 24317/2024	K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-02-11		(Seat No- 32)
175	12172/2025	13.02.2025	WP (C) - 25096/2024	P.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-12		(Seat No- 32)

176	12173/2025	13.02.2025	WP (C) - 3510/2025	BK SINGH	C.O.	COURT NO. 1	Order Dtd. 2025-02- 10	WRIT BRANCH-8	(Seat No- 39)
177	12174/2025	13.02.2025	WP (C) - 32509/2024	H K PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-02- 12	WRIT BRANCH-4	(Seat No- 37)
178	12175/2025	13.02.2025	CRLMC- 577/2025	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2025-02- 11		(Seat No- 37)
179	12176/2025	13.02.2025	WP (C) - 3489/2025	M.R.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-02- 11	WRIT BRANCH-8	(Seat No- 39)
180	12177/2025	13.02.2025	WP (C) - 32720/2024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-02- 12	WRIT BRANCH-2	(Seat No-6)
181	12178/2025	13.02.2025	WP (C) - 27898/2024	RK BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 10		(Seat No-6)
182	12179/2025	13.02.2025	WP (C) - 4024/2025	MK RATH	C.O.	COURT NO. 1	Order Dtd. 2025-02- 11		(Seat No-6)
183	12180/2025	13.02.2025	WP (C) - 3328/2024	P K SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02- 19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 107)
184	12181/2025	13.02.2025	WP (C) - 28411/2024	KSHITISH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02- 10		(Seat No- 107)
185	12182/2025	13.02.2025	WP (C) - 2735/2025	T SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02- 10		(Seat No- 107)
186	12183/2025	13.02.2025	WP (C) - 3262/2025	A K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02- 12	WRIT BRANCH-7	(Seat No-5)
187	12184/2025	13.02.2025	WP (C) - 2762/2025	RM NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02- 10	WRIT BRANCH-2	(Seat No-6)
188	12185/2025	13.02.2025	WP (C) - 3118/2025	M R SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02- 12	WRIT BRANCH-4	(Seat No- 27)
189	12186/2025	13.02.2025	WP (C) - 33347/2024	PK MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-		(Seat No- 27)

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190	12188/2025	13.02.2025	WP (C) - 2697/2025	SURESH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 10	WRIT BRANCH-4	(Seat No- 27)
191	12189/2025	13.02.2025	WP (C) - 2968/2025	H K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 12	WRIT BRANCH-7	(Seat No-5)
192	12190/2025	13.02.2025	CONTC- 7497/2024	GANESWAR JAYASINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02- 06		(Seat No-5)
193	12191/2025	13.02.2025	WP (C) - 4436/2025	S R BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
194	12192/2025	13.02.2025	WP (C) - 2269/2025	MANORAMA SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-02- 06	WRIT BRANCH-6	(Seat No- 25)
195	12193/2025	13.02.2025	WP (C) - 2808/2025	S K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 19	WRIT BRANCH-3	(Seat No- 11)
196	12194/2025	13.02.2025	WP (C) - 3566/2025	R. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-02- 10		(Seat No- 11)
197	12195/2025	13.02.2025	WP (C) - 3940/2025	B P PRUSTI	C.O.	COURT NO. 1	Order Dtd. 2025-02- 11		(Seat No- 11)
198	12197/2025	13.02.2025	WP (C) - 2677/2025	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-02- 10		(Seat No- 11)
199	12198/2025	13.02.2025	WP (C) - 27628/2020	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
200	12199/2025	13.02.2025	WP (C) - 4084/2025	P K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 11		(Seat No- 104)
201	12200/2025	13.02.2025	WP (C) - 2673/2025	D. P. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 10	WRIT BRANCH-1	(Seat No-1)
202	12201/2025	13.02.2025	WP (C) - 4185/2025	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-5	(Seat No- 32)
203	12202/2025	13.02.2025	WP (C) - 3585/2025	D. P. DAS	C.O.	COURT NO. 2 OLD	Order Dtd.		(Seat No-

							2025-02-10		32)
204	12203/2025	13.02.2025	WP (C) - 4166/2025	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
205	12204/2025	13.02.2025	WP (C) - 3557/2025	D. P. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-10		(Seat No-121)
206	12205/2025	13.02.2025	WP (C) - 4147/2025	SUMAN MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	WRIT BRANCH-4	(Seat No-17)
207	12206/2025	13.02.2025	WP (C) - 4063/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
208	12207/2025	13.02.2025	CMP-1284/2024	KSHITISH	C.O.	COURT NO. 10	Order Dtd. 2025-02-06		(Seat No-117)
209	12208/2025	13.02.2025	WP (C) - 4037/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-117)
210	12209/2025	13.02.2025	CMP-1339/2024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-06		(Seat No-117)
211	12210/2025	13.02.2025	CRLREV-502/2024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-07		(Seat No-117)
212	12211/2025	13.02.2025	CMP-957/2024	SHIRSHA SUBHADARSHINI	C.O.	COURT NO. 10	Order Dtd. 2025-02-11		(Seat No-117)
213	12212/2025	13.02.2025	CMP-1208/2024	M. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-02-11		(Seat No-117)
214	12213/2025	13.02.2025	CMP-1402/2024	L. K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-02-11		(Seat No-117)
215	12214/2025	13.02.2025	RPFAM-278/2024	G. C. BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-02-11		(Seat No-117)
216	12215/2025	13.02.2025	RPFAM-278/2024	BIKRAM BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-02-11		(Seat No-117)
217	12216/2025	13.02.2025	RPFAM-	R. K. BARIK	C.O.	COURT NO.	Order		(Seat

			277/2024			3	Dtd. 2025-02-11		No-117)
218	12217/2025	13.02.2025	WP (C) - 4015/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 3	Order Dtd. 2025-02-11	WRIT BRANCH-4	(Seat No-17)
219	12218/2025	13.02.2025	CRLMP- 193/2025	SARADA NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-02-11		(Seat No-17)
220	12219/2025	13.02.2025	CRLMC- 560/2025	JYOTI PRAKASH KAR	C.O.	COURT NO. 3	Order Dtd. 2025-02-11		(Seat No-17)
221	12220/2025	13.02.2025	CRLMC- 451/2025	PRADEEP BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-02-11		(Seat No-17)
222	12221/2025	13.02.2025	CRLMC- 423/2025	M. R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-11		(Seat No-17)
223	12222/2025	13.02.2025	CRLMC- 85/2025	PRADEEP KUMAR RATH	C.O.	COURT NO. 15	Order Dtd. 2025-02-11		(Seat No-17)
224	12223/2025	13.02.2025	CRLMC- 58/2025	JIBAN JYOTI SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-11		(Seat No-17)
225	12224/2025	13.02.2025	CRLMC- 4477/2024	P. C. DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-11		(Seat No-17)
226	12225/2025	13.02.2025	CRLMC- 3962/2024	B. R. SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2025-02-11		(Seat No-17)
227	12226/2025	13.02.2025	CRLMC- 3615/2024	KSHITISH	C.O.	COURT NO. 15	Order Dtd. 2025-02-11		(Seat No-17)
228	12227/2025	13.02.2025	CRLMC- 89/2025	J. KAMILA	C.O.	COURT NO. 15	Order Dtd. 2025-02-11		(Seat No-17)
229	12228/2025	13.02.2025	WP (C) - 26751/2024	P. N. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02-11		(Seat No-17)
230	12229/2025	13.02.2025	WP (C) - 4053/2025	RANJIT MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-11		(Seat No-17)

231	12230/2025	13.02.2025	WP (C) - 4203/2025	TRILOCHAN BAG	C.O.	COURT NO. 5	Order Dtd. 2025-02- 17	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 105)
232	12232/2025	13.02.2025	WP (C) - 3465/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-02- 11	WRIT BRANCH-8	(Seat No- 39)
233	12233/2025	13.02.2025	CRLMP- 135/2025	SHYAM NARESH MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-02- 12		(Seat No- 39)
234	12237/2025	13.02.2025	WP (C) - 26117/2024	PRASANTA KUMAR BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-02- 12		(Seat No- 39)
235	12238/2025	13.02.2025	WP (C) - 2437/2025	BASUDEV BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-02- 10	WRIT BRANCH-8	(Seat No- 29)
236	12239/2025	13.02.2025	WP (C) - 4429/2025	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 14	WRIT BRANCH-7	(Seat No- 48)
237	12240/2025	13.02.2025	WP (C) - 4003/2025	LAMBODOR ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 11	WRIT BRANCH-4	(Seat No- 17)
238	12241/2025	13.02.2025	CMP- 135/2025	SANJAYA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 12		(Seat No- 17)
239	12242/2025	13.02.2025	CMP- 135/2025	T. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 12		(Seat No- 17)
240	12243/2025	13.02.2025	WP (C) - 2643/2025	TRILOCHAN BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 11	WRIT BRANCH-2	(Seat No-6)
241	12244/2025	13.02.2025	WP (C) - 28772/2024	M. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 11		(Seat No-6)
242	12245/2025	13.02.2025	WP (C) - 28772/2024	GIRISH KUMAR SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 11		(Seat No-6)
243	12246/2025	13.02.2025	ABLAPL- 1138/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 11	BAIL-1	(Seat No- 15)
244	12247/2025	13.02.2025	WP (C) - 3220/2025	MANASI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-	WRIT BRANCH (DIVISION	(Seat No- 101)

							11	BENCH-1)	
245	12248/2025	13.02.2025	ABLAPL-1458/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-25		(Seat No-101)
246	12249/2025	13.02.2025	WP (C) - 2686/2025	PRAVAT CH. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	WRIT BRANCH-1	(Seat No-1)
247	12250/2025	13.02.2025	ABLAPL-1439/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-1)
248	12251/2025	13.02.2025	ABLAPL-1470/2025	MANORANJAN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-1)
249	12252/2025	13.02.2025	ABLAPL-1368/2025	BIKASH CHANDRA PARIJA	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-1)
250	12253/2025	13.02.2025	ABLAPL-1480/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-1)
251	12254/2025	13.02.2025	ABLAPL-1425/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-2	(Seat No-16)
252	12255/2025	13.02.2025	ABLAPL-804/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-02-11	BAIL-2	(Seat No-8)
253	12256/2025	13.02.2025	ABLAPL-1454/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-8)
254	12257/2025	13.02.2025	ABLAPL-1478/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-8)
255	12259/2025	13.02.2025	CRLMC-116/2025	PRATAP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-8)
256	12260/2025	13.02.2025	WP (C) - 3442/2025	LOKANATH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	WRIT BRANCH-3	(Seat No-33)
257	12261/2025	13.02.2025	WP (C) - 2814/2025	LOKANATH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	WRIT BRANCH-5	(Seat No-22)
258	12262/2025	13.02.2025	WP (C) - 3998/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd.		(Seat No-

							2025-02-11		22)
259	12263/2025	13.02.2025	WP (C) - 3060/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	WRIT BRANCH-3	(Seat No-11)
260	12264/2025	13.02.2025	WP (C) - 2786/2025	K. C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-10	WRIT BRANCH-7	(Seat No-5)
261	12265/2025	13.02.2025	WP (C) - 4041/2025	J. C. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-5)
262	12266/2025	13.02.2025	WP (C) - 3928/2025	J. C. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-5)
263	12267/2025	13.02.2025	WP (C) - 32563/2024	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
264	12268/2025	13.02.2025	BLAPL-723/2025	S. R. PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	BAIL-2	(Seat No-8)
265	12269/2025	13.02.2025	BLAPL-981/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-8)
266	12270/2025	13.02.2025	WP (C) - 33286/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
267	12271/2025	13.02.2025	CRLMC-578/2025	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-104)
268	12279/2025	13.02.2025	MATA-51/2021	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	FIRST APPEAL	(Seat No-1)
269	12280/2025	13.02.2025	MATA-137/2016	A PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	FIRST APPEAL	(Seat No-5)
270	12281/2025	13.02.2025	MATA-137/2016	H S PAIKRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	FIRST APPEAL	(Seat No-5)
271	12282/2025	13.02.2025	MATA-35/2021	A BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	FIRST APPEAL	(Seat No-1)
272	12283/2025	13.02.2025	MATA-	S K MOHANTY	C.O.	COURT NO.	Order	FIRST	(Seat

			35/2021			2 OLD	Dtd. 2025-02-12	APPEAL	No-1)
273	12285/2025	13.02.2025	WP (C) - 4341/2025	J. P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
274	12286/2025	13.02.2025	RPFAM- 7/2024	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	FIRST APPEAL	(Seat No-4)
275	12287/2025	13.02.2025	RPFAM- 7/2024	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	FIRST APPEAL	(Seat No-4)
276	12290/2025	13.02.2025	TRP (C) - 370/2023	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-10	M.J.C.	(Seat No-6)
277	12292/2025	13.02.2025	WP (C) - 1382/2025	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	WRIT BRANCH-7	(Seat No- 10)
278	12293/2025	13.02.2025	WP (C) - 1382/2025	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	WRIT BRANCH-7	(Seat No- 10)
279	12294/2025	13.02.2025	ABLAPL- 1324/2025	AK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	BAIL-2	(Seat No- 10)
280	12295/2025	13.02.2025	WP (C) - 1392/2025	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No- 10)
281	12296/2025	13.02.2025	WP (C) - 4168/2025	P. K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No- 10)
282	12297/2025	13.02.2025	WP (C) - 1532/2025	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	WRIT BRANCH-8	(Seat No- 43)
283	12298/2025	13.02.2025	BLAPL- 964/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	BAIL-1	(Seat No-3)
284	12299/2025	13.02.2025	BLAPL- 965/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-3)
285	12300/2025	13.02.2025	WP (C) - 1614/2025	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	WRIT BRANCH-1	(Seat No- 31)

286	12301/2025	13.02.2025	BLAPL-972/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	BAIL-2	(Seat No-18)
287	12302/2025	13.02.2025	BLAPL-620/2025	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-18)
288	12303/2025	13.02.2025	WP (C) - 1777/2025	G R PTRIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-18)
289	12304/2025	13.02.2025	BLAPL-13112/2024	PK PANI	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Seat No-18)
290	12305/2025	13.02.2025	WP (C) - 32677/2024	S.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-12	WRIT BRANCH-3	(Seat No-11)
291	12306/2025	13.02.2025	CONTC-7997/2024	PRADIPTA KUMAR PATTANAYAK , S.N.MALLICK, D.K.DASH	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Seat No-11)
292	12307/2025	13.02.2025	BLAPL-969/2025	D SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Seat No-11)
293	12308/2025	13.02.2025	BLAPL-966/2025	BB MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Seat No-11)
294	12309/2025	13.02.2025	CONTC-4498/2024	S SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Seat No-11)
295	12310/2025	13.02.2025	ABLAPL-3041/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 2	Order Dtd. 2025-02-11	BAIL-1	(Seat No-2)
296	12311/2025	13.02.2025	CONTC-4257/2024	T BAG	C.O.	COURT NO. 2	Order Dtd. 2025-02-12	CONTEMPT	(Seat No-6)
297	12312/2025	13.02.2025	ABLAPL-14093/2024	MK SWAIN	C.O.	COURT NO. 2	Order Dtd. 2025-02-11		(Seat No-6)
298	12313/2025	13.02.2025	WP (C) - 26778/2024	N.K.ROUT	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No-6)
299	12314/2025	13.02.2025	CONTC-7996/2024	PRADIPTA KUMAR	C.O.	COURT NO. 25	Order Dtd.		(Seat No-6)

				PATTANAYAK , S.N.MALLICK, D.K.DASH			2025-02-12		
300	12315/2025	13.02.2025	ABLAPL-1268/2025	DP DASH	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	BAIL-1	(Seat No-3)
301	12316/2025	13.02.2025	WP (C) - 3146/2025	U.P.BAG	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	WRIT BRANCH-2	(Seat No-6)
302	12317/2025	13.02.2025	CONTC-7077/2024	M/S PRADIPTA KUMAR PATTANAYAK , S.N.MALLICK, D.K.DASH	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	CONTEMPT	(Seat No-6)
303	12318/2025	13.02.2025	ABLAPL-1468/2025	B DAS	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	BAIL-1	(Seat No-5)
304	12319/2025	13.02.2025	WP (C) - 2526/2025	A.K.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
305	12320/2025	13.02.2025	ABLAPL-1273/2025	C SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	BAIL-1	(Seat No-15)
306	12321/2025	13.02.2025	CONTC-6978/2024	A P SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	CONTEMPT	(Seat No-1)
307	12322/2025	13.02.2025	ABLAPL-1290/2025	M MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	BAIL-1	(Seat No-14)
308	12323/2025	13.02.2025	WP (C) - 3493/2025	R.K.NAYAK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-39)
309	12324/2025	13.02.2025	CONTC-7074/2024	M/S PRADIPTA KUMAR PATTANAYAK , S.N.MALLICK, D.K.DASH	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	CONTEMPT	(Seat No-2)
310	12325/2025	13.02.2025	ABLAPL-1363/2025	NIKUNJA KUMAR ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	BAIL-1	(Seat No-3)
311	12326/2025	13.02.2025	WP (C) - 3176/2025	N.K.ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-02-11		(Seat No-3)
312	12327/2025	13.02.2025	ABLAPL-1500/2025	RK MALLICK	C.O.	COURT NO. 25	Order Dtd.		(Seat No-3)

							2025-02-12		
313	12328/2025	13.02.2025	CONTC-7561/2024	BHOJRAJ SETH	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	CONTEMPT	(Seat No-5)
314	12329/2025	13.02.2025	CONTC-7548/2024	BHOJRAJ SETH	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	CONTEMPT	(Seat No-7)
315	12330/2025	13.02.2025	WP (C) - 2629/2025	U.K.CHHOTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-02-11	WRIT BRANCH-1	(Seat No-1)
316	12331/2025	13.02.2025	CONTC-6231/2024	U CHHOTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-02-11		(Seat No-1)
317	12332/2025	13.02.2025	WP (C) - 3231/2025	G.K.NANDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
318	12333/2025	13.02.2025	WP (C) - 3351/2025	G.K.NANDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-12		(Seat No-112)
319	12335/2025	13.02.2025	CONTC-7081/2024	P.K.PATTNAIK	C.O.	COURT NO. 25	Order Dtd. 2025-02-12		(Seat No-112)
320	12336/2025	13.02.2025	CONTC-5102/2024	B.C.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	CONTEMPT	(Seat No-1)
321	12337/2025	13.02.2025	CONTC-5259/2024	M.NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-02-12		(Seat No-1)
322	12338/2025	13.02.2025	CONTC-5914/2024	A.P.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-02-12		(Seat No-1)
323	12340/2025	13.02.2025	CONTC-6820/2024	A.P.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	CONTEMPT	(Seat No-9)
324	12341/2025	13.02.2025	BLAPL-1926/2024	B DAS	C.O.	COURT NO. 25	Order Dtd. 2025-02-12		(Seat No-9)
325	12342/2025	13.02.2025	CONTC-6977/2024	A.P.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-02-12		(Seat No-9)
326	12346/2025	13.02.2025	WP (C) -	B R SENAPATI	C.O.	COURT NO.	Order	WRIT	(Seat

			32578/2023			25	Dtd. 2025-02-03	BRANCH-7	No-18)
327	12348/2025	13.02.2025	WP (C) - 32578/2023	P C DAS	C.O.	COURT NO. 25	Order Dtd. 2025-02-03	WRIT BRANCH-7	(Seat No-18)
328	12350/2025	13.02.2025	ABLAPL- 1287/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-18)
329	12352/2025	13.02.2025	WP (C) - 802/2025	RB MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	WRIT BRANCH-3	(Seat No-13)
330	12354/2025	13.02.2025	WP (C) - 8928/2010	S CH DASH	C.O.	COURT NO. 12	Order Dtd. 2025-01-27		(Seat No-13)
331	12355/2025	13.02.2025	BLAPL- 7898/2024	S.MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12	BAIL-1	(Seat No-2)
332	12356/2025	13.02.2025	ABLAPL- 1312/2025	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-02-12		(Seat No-2)
333	12358/2025	13.02.2025	ABLAPL- 1429/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 12	Order Dtd. 2025-02-12		(Seat No-2)
334	12359/2025	13.02.2025	BLAPL- 961/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 12	Order Dtd. 2025-02-12		(Seat No-2)
335	12360/2025	13.02.2025	CRLREV- 114/2024	P.K.PAL	C.O.	COURT NO. 12	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-4)
336	12361/2025	13.02.2025	WP (C) - 3992/2025	J D MUDULI	C.O.	COURT NO. 12	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
337	12362/2025	13.02.2025	WP (C) - 3306/2025	D K PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-02-11		(Seat No-121)
338	12363/2025	13.02.2025	WP (C) - 1905/2024	P K LENKA	C.O.	COURT NO. 12	Order Dtd. 2025-02-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
339	12365/2025	13.02.2025	CRLMP- 1772/2024	A K SRIDHARA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12		(Seat No-115)

340	12366/2025	13.02.2025	BLAPL-668/2025	BP TANGA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12	BAIL-2	(Seat No-9)
341	12367/2025	13.02.2025	BLAPL-10812/2024	BP TANGA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12		(Seat No-9)
342	12368/2025	13.02.2025	BLAPL-908/2025	BIKASH PARIJA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12	BAIL-2	(Seat No-12)
343	12369/2025	13.02.2025	BLAPL-6011/2024	B.DAS	C.O.	COURT NO. 12	Order Dtd. 2025-02-12	BAIL-1	(Seat No-1)
344	12370/2025	13.02.2025	ABLAPL-1457/2025	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-12		(Seat No-1)
345	12371/2025	13.02.2025	ABLAPL-1416/2025	MANORANJAN DAS	C.O.	COURT NO. 12	Order Dtd. 2025-02-12		(Seat No-1)
346	12372/2025	13.02.2025	BLAPL-12207/2024	P.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12		(Seat No-1)
347	12373/2025	13.02.2025	WP (C) - 23609/2024	S. MALLIK	C.O.	COURT NO. 7	Order Dtd. 9999-12-31		(Seat No-1)
348	12374/2025	13.02.2025	BLAPL-13071/2024	S.K.SAMAL	C.O.	COURT NO. 7	Order Dtd. 2025-02-12		(Seat No-1)
349	12375/2025	13.02.2025	WP (C) - 24317/2024	J LENKA	C.O.	COURT NO. 7	Order Dtd. 2025-02-11		(Seat No-1)
350	12376/2025	13.02.2025	BLAPL-157/2025	J.P.KAR	C.O.	COURT NO. 7	Order Dtd. 2025-02-12		(Seat No-1)
351	12377/2025	13.02.2025	WP (C) - 26639/2024	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2025-03-18		(Seat No-1)
352	12378/2025	13.02.2025	WP (C) - 26657/2024	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2025-03-18		(Seat No-1)
353	12379/2025	13.02.2025	BLAPL-11222/2024	T.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-02-	BAIL-1	(Seat No-3)

							12		
354	12380/2025	13.02.2025	WP (C) - 26659/2024	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2025-03- 18		(Seat No-3)
355	12381/2025	13.02.2025	WP (C) - 26672/2024	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2025-03- 18		(Seat No-3)
356	12382/2025	13.02.2025	ABLAPL- 9049/2023	S MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-02- 12	BAIL-2	(Seat No- 11)
357	12383/2025	13.02.2025	WP (C) - 26778/2024	KSHITISH	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(Seat No- 11)
358	12384/2025	13.02.2025	BLAPL- 971/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-02- 12	BAIL-1	(Seat No- 13)
359	12385/2025	13.02.2025	WP (C) - 25104/2024	P L MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-02- 11		(Seat No- 13)
360	12386/2025	13.02.2025	WP (C) - 31575/2024	M BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-02- 11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 107)
361	12387/2025	13.02.2025	ABLAPL- 1465/2025	A. K. SRICHANDAN	C.O.	COURT NO. 25	Order Dtd. 2025-02- 11	BAIL-1	(Seat No- 14)
362	12388/2025	13.02.2025	WP (C) - 1302/2025	M DAS	C.O.	COURT NO. 25	Order Dtd. 2025-02- 11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
363	12389/2025	13.02.2025	BLAPL- 975/2025	G. S. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-02- 12		(Seat No- 121)
364	12390/2025	13.02.2025	WP (C) - 3875/2025	B K DAS	C.O.	COURT NO. 25	Order Dtd. 2025-02- 07		(Seat No- 121)
365	12391/2025	13.02.2025	BLAPL- 967/2025	MANORANJAN DAS	C.O.	COURT NO. 25	Order Dtd. 2025-02- 12	BAIL-2	(Seat No- 16)
366	12392/2025	13.02.2025	BLAPL- 11196/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01- 27		(Seat No- 16)
367	12393/2025	13.02.2025	CRLMC- 61/2025	R K SAHU	C.O.	COURT NO. 15	Order Dtd.		(Seat No-

							2025-02-12		16)
368	12394/2025	13.02.2025	BLAPL-10514/2024	RK BARIK	C.O.	COURT NO. 8	Order Dtd. 2025-02-12	BAIL-1	(Seat No-1)
369	12395/2025	13.02.2025	WP (C) - 4249/2025	M K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-02-11		(Seat No-1)
370	12396/2025	13.02.2025	CRLA-824/2024	P K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-05-12		(Seat No-1)
371	12397/2025	13.02.2025	CRLMC-440/2025	M K RATH	C.O.	COURT NO. 3	Order Dtd. 2025-02-12		(Seat No-1)
372	11884/2025	13.02.2025	WP (C) - 21795/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-17	WRIT BRANCH-1	(Seat No-49)
373	11885/2025	13.02.2025	CONTC-5440/2024	SOUMYASARATHI DAS	GENERAL		Order Dtd. 2025-02-06		(Seat No-49)
374	11886/2025	13.02.2025	WP (C) - 4007/2025	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-02-12	WRIT BRANCH-4	(Seat No-17)
375	11887/2025	13.02.2025	RSA-116/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-10	SECOND APPEAL	(Seat No-5)
376	11888/2025	13.02.2025	RSA-509/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-10		(Seat No-5)
377	11890/2025	13.02.2025	CONTC-4853/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2025-02-06		(Seat No-5)
378	11892/2025	13.02.2025	WP (C) - 2933/2025	JAGADIP SAHOO	GENERAL		Order Dtd. 2025-01-31		(Seat No-5)
379	11893/2025	13.02.2025	BLAPL-10842/2024	MAHADEV SAHU	GENERAL		Order Dtd. 2025-02-11		(Seat No-5)
380	11894/2025	13.02.2025	WP (C) - 43195/2023	RAJ KUMAR JENA	GENERAL		Entire Brief	WRIT BRANCH-4	(Seat No-38)
381	11895/2025	13.02.2025	WP (C) - 3000/2025	SWAGAT KUMAR SAHU	GENERAL		Order Dtd.	WRIT BRANCH-3	(Seat No-

							2025-02-12		11)
382	11896/2025	13.02.2025	MACA-910/2007	BINAYAK PRASAD MOHANTY	GENERAL		Order Dtd. 2024-11-12	MISC. APPEAL SEC.	(Seat No-1)
383	11897/2025	13.02.2025	WP (C) - 32265/2024	RAJ KUMAR JENA	GENERAL		Entire Brief		(Seat No-1)
384	11923/2025	13.02.2025	CONTC-4684/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-02-11		(Seat No-1)
385	11927/2025	13.02.2025	CONTC-4683/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-02-11		(Seat No-1)
386	11931/2025	13.02.2025	CONTC-5289/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-02-11		(Seat No-1)
387	11937/2025	13.02.2025	ABLAPL-3520/2020	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	BAIL-2	(Seat No-7)
388	11938/2025	13.02.2025	ABLAPL-3520/2020	RAJUKUMAR SATAPATHY	GENERAL		Entire Order	BAIL-2	(Seat No-7)
389	11943/2025	13.02.2025	WP (C) - 13878/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2020-06-11	WRIT BRANCH-2	(Seat No-6)
390	11957/2025	13.02.2025	WP (C) - 40222/2023	GOKULANANDA PARIDA	GENERAL		Counter	WRIT BRANCH-5	(Seat No-23)
391	11978/2025	13.02.2025	WP (C) - 22234/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-01	WRIT BRANCH-6	(Seat No-54)
392	12005/2025	13.02.2025	WP (C) - 16110/2024	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	WRIT BRANCH-2	(Seat No-8)
393	12012/2025	13.02.2025	WP (C) - 23720/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-02	WRIT BRANCH-7	(Seat No-55)
394	12066/2025	13.02.2025	WP (C) - 2719/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-22	WRIT BRANCH-8	(Seat No-42)
395	12081/2025	13.02.2025	WP (C) - 26066/2023	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	WRIT BRANCH-7	(Seat No-48)
396	12089/2025	13.02.2025	WP (C) - 22985/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2019-11-26	WRIT BRANCH-8	(Seat No-42)
397	12095/2025	13.02.2025	WP (C) - 2142/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd.	WRIT BRANCH-2	(Seat No-

							2022-01-27		34)
398	12105/2025	13.02.2025	WP (C) - 3408/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-02-12		(Seat No-34)
399	12107/2025	13.02.2025	WPC (OA) - 2958/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-10-21	OA Branch	(Seat No-1)
400	12108/2025	13.02.2025	BLAPL-105/2025	BISWAJIT JENA	GENERAL		Order Dtd. 2025-02-12		(Seat No-1)
401	12110/2025	13.02.2025	BLAPL-968/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-02-12		(Seat No-1)
402	12112/2025	13.02.2025	WP (C) - 9326/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-25	WRIT BRANCH-4	(Seat No-38)
403	12113/2025	13.02.2025	BLAPL-701/2025	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2025-02-12		(Seat No-38)
404	12118/2025	13.02.2025	WP (C) - 37202/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-1	(Seat No-3)
405	12121/2025	13.02.2025	WP (C) - 912/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-1	(Seat No-1)
406	12122/2025	13.02.2025	WP (C) - 27885/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-5	(Seat No-21)
407	12123/2025	13.02.2025	WP (C) - 34599/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-8	(Seat No-43)
408	12124/2025	13.02.2025	WP (C) - 33371/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-3	(Seat No-11)
409	12125/2025	13.02.2025	WP (C) - 36002/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-2	(Seat No-45)
410	12126/2025	13.02.2025	WP (C) - 32127/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-7	(Seat No-18)
411	12127/2025	13.02.2025	WP (C) -	MANOJ KUMAR	GENERAL		Order	WRIT	(Seat

			33377/2020	RANA			Dtd. 2021-12-11	BRANCH-3	No-11)
412	12128/2025	13.02.2025	WP (C) - 5739/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-2	(Seat No-34)
413	12129/2025	13.02.2025	WP (C) - 25644/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-08-27	WRIT BRANCH-5	(Seat No-23)
414	12135/2025	13.02.2025	WP (C) - 25644/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-08-27	WRIT BRANCH-5	(Seat No-23)
415	12187/2025	13.02.2025	MACA- 1265/2014	BINAYAK PRASAD MOHANTY	GENERAL		Order Dtd. 2024-09-20	MISC. APPEAL SEC.	(Seat No-4)
416	12231/2025	13.02.2025	SA- 246/1995	GIRISH KUMAR SUNDARAY	GENERAL		Order Dtd. 2024-04-23	SECOND APPEAL	(Seat No-7)
417	12234/2025	13.02.2025	CRLMP- 167/2025	A. MOHANTY	GENERAL		Order Dtd. 2025-02-12		(Seat No-7)
418	12235/2025	13.02.2025	WPC (OAC) - 266/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-23	OA Branch	(Seat No-1)
419	12236/2025	13.02.2025	WP (C) - 15061/2017	JAGADIP SAHOO	GENERAL		Order Dtd. 2017-07-28		(Seat No-1)
420	12272/2025	13.02.2025	WP (C) - 8791/2018	B K DAS	GENERAL		Misc.case	WRIT BRANCH-5	(Seat No-23)
421	12273/2025	13.02.2025	WP (C) - 17510/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-03	WRIT BRANCH-1	(Seat No-3)
422	12274/2025	13.02.2025	BLAPL- 3050/2024	RASHMIRANJAN PATTANAIAK	GENERAL		Order Dtd. 2025-02-12		(Seat No-3)
423	12275/2025	13.02.2025	WP (C) - 34453/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-19	WRIT BRANCH-2	(Seat No-34)
424	12276/2025	13.02.2025	WP (C) - 21728/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-26	WRIT BRANCH-1	(Seat No-49)
425	12277/2025	13.02.2025	WP (C) -	MANOJ KUMAR	GENERAL		Order	WRIT	(Seat

			25643/2021	RANA			Dtd. 2021-08-27	BRANCH-5	No-23)
426	12278/2025	13.02.2025	WP (C) - 24522/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-10	WRIT BRANCH-8	(Seat No-39)
427	12284/2025	13.02.2025	WP (C) - 30013/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-06	WRIT BRANCH-8	(Seat No-40)
428	12288/2025	13.02.2025	WP (C) - 27057/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-25	WRIT BRANCH-3	(Seat No-13)
429	12289/2025	13.02.2025	WP (C) - 325/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-29	WRIT BRANCH-8	(Seat No-39)
430	12291/2025	13.02.2025	WP (C) - 29582/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-13	WRIT BRANCH-6	(Seat No-26)
431	12334/2025	13.02.2025	ABLAPL- 1463/2025	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2025-02-11		(Seat No-26)
432	12339/2025	13.02.2025	WP (C) - 25023/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-10	WRIT BRANCH-5	(Seat No-23)
433	12343/2025	13.02.2025	WPC (OA) - 530/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-03	OA Branch	(Seat No-1)
434	12344/2025	13.02.2025	WP (C) - 38343/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-5	(Seat No-23)
435	12345/2025	13.02.2025	ABLAPL- 1117/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-02-07		(Seat No-23)
436	12347/2025	13.02.2025	WP (C) - 36415/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-6	(Seat No-16)
437	12349/2025	13.02.2025	WP (C) - 37160/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-8	(Seat No-41)
438	12351/2025	13.02.2025	OJC- 9283/1993	MANOJ KUMAR RANA	GENERAL		Petition		(Seat No-41)
439	12353/2025	13.02.2025	WP (C) -	MANOJ KUMAR	GENERAL		Order	WRIT	(Seat

			36942/2020	RANA			Dtd. 2021-12-11	BRANCH-5	No-32)
440	12357/2025	13.02.2025	RPFAM-216/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-02-11		(Seat No-32)
441	12364/2025	13.02.2025	ABLAPL-1548/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-02-13	BAIL-1	(Seat No-13)
442	11948/2025	13.02.2025	WP (C) - 4187/2007	S K BEHERA	GENERAL				(Seat No-13)
443	11949/2025	13.02.2025	WP (C) - 6817/2002	S K BEHERA	GENERAL				(Seat No-13)
444	11950/2025	13.02.2025	WP (C) - 20394/2009	S MISHRA	GENERAL			WRIT BRANCH-5	(Seat No-21)
445	11951/2025	13.02.2025	OJC-12937/2001	S BISWAL	GENERAL				(Seat No-21)
446	11952/2025	13.02.2025	CONTC-6254/2024	M R SAHOO	GENERAL				(Seat No-21)
447	11955/2025	13.02.2025	WP (C) - 4366/2018	J K MISHRA	GENERAL			WRIT BRANCH-6	(Seat No-26)
448	11956/2025	13.02.2025	RFA-238/2006	G SAHOO	GENERAL				(Seat No-26)
449	11958/2025	13.02.2025	WP (C) - 21427/2011	A K JATI	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-122)
450	11959/2025	13.02.2025	OJC-7274/2000	K N SAHOO	GENERAL				(Seat No-122)
451	11960/2025	13.02.2025	CONTC-7499/2024	M R SAHOO	GENERAL				(Seat No-122)
452	11961/2025	13.02.2025	RSA-324/2023	S DASH	GENERAL			SECOND APPEAL	(Seat No-1)
453	11962/2025	13.02.2025	WP (C) - 27727/2020	S S BISWAL	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
454	11963/2025	13.02.2025	WP (C) - 2052/2025	M R SAHOO	GENERAL			WRIT BRANCH-5	(Seat No-47)
455	11965/2025	13.02.2025	WP (C) - 10013/2012	D K JENA	GENERAL			WRIT BRANCH-3	(Seat No-33)

456	11966/2025	13.02.2025	WP (C) - 6347/2006	S DAS	GENERAL				(Seat No- 33)
457	11967/2025	13.02.2025	RSA- 384/2010	S DAS	GENERAL			SECOND APPEAL	(Seat No-3)
458	11969/2025	13.02.2025	WP (C) - 26920/2024	S DAS	GENERAL				(Seat No-3)
459	11971/2025	13.02.2025	CRLMA- 209/2024	P K JENA	GENERAL				(Seat No-3)
460	11974/2025	13.02.2025	WP (C) - 6206/2003	R C PATRA	GENERAL				(Seat No-3)
461	11977/2025	13.02.2025	CMP- 495/2021	R C PATRA	GENERAL			WRIT BRANCH-3	(Seat No- 28)
462	11981/2025	13.02.2025	CRLMP- 1654/2021	R C PATRA	GENERAL			WRIT BRANCH-4	(Seat No- 38)
463	11983/2025	13.02.2025	WP (C) - 6693/2005	R C PATRA	GENERAL				(Seat No- 38)
464	11986/2025	13.02.2025	CONTC- 555/2004	R C PATRA	GENERAL				(Seat No- 38)
465	11991/2025	13.02.2025	WP (C) - 31395/2021	R C PATRA	GENERAL			WRIT BRANCH-4	(Seat No- 38)
466	11994/2025	13.02.2025	MATA- 51/2021	S K DWIVEDI	GENERAL			FIRST APPEAL	(Seat No-1)
467	11996/2025	13.02.2025	WP (C) - 27558/2024	S BARIK	GENERAL				(Seat No-1)
468	11999/2025	13.02.2025	CMP- 731/2016	C RANA	GENERAL				(Seat No-1)
469	12001/2025	13.02.2025	WPCRL- 75/2024	AK MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
470	12008/2025	13.02.2025	CMP- 475/2024	M BEHERA	GENERAL			WRIT BRANCH-2	(Seat No-6)
471	12013/2025	13.02.2025	CMP- 534/2023	M BEHERA	GENERAL			WRIT BRANCH-2	(Seat No-6)
472	12014/2025	13.02.2025	WP (C) - 366/2025	JUDHISTHIR SAHOO	GENERAL		Order Dtd. 2025-02- 12	WRIT BRANCH-2	(Seat No- 45)
473	12015/2025	13.02.2025	BLAPL- 8322/2024	JUDHISTHIR SAHOO	GENERAL		Order Dtd. 2024-12- 04	BAIL-2	(Seat No- 10)
474	12016/2025	13.02.2025	ABLAPL- 1420/2025	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-02- 11		(Seat No- 10)
475	12017/2025	13.02.2025	WP (C) -	P K LENKA	GENERAL			WRIT	(Seat

			12420/2013					BRANCH-2	No-34)
476	12018/2025	13.02.2025	WP (C) - 18121/2018	NIRANJAN ROUT	GENERAL		Entire Order		(Seat No-34)
477	12019/2025	13.02.2025	WP (C) - 27988/2013	R C ROUT	GENERAL				(Seat No-34)
478	12020/2025	13.02.2025	CRLMC-3541/2014	P K MOHANTY	GENERAL				(Seat No-34)
479	12022/2025	13.02.2025	WP (C) - 25980/2021	J. C. BARAL	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-7)
480	12023/2025	13.02.2025	WP (C) - 3135/2025	J P KAR	GENERAL				(Seat No-7)
481	12025/2025	13.02.2025	CONTC-2324/2023	J. C. BARAL	GENERAL		Order Dtd. 2023-04-11	CONTEMPT	(Seat No-5)
482	12029/2025	13.02.2025	WP (C) - 21088/2022	J. C. BARAL	GENERAL		Order Dtd. 2022-08-25	WRIT BRANCH-4	(Seat No-17)
483	12033/2025	13.02.2025	WP (C) - 42634/2023	J. C. BARAL	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
484	12036/2025	13.02.2025	CONTC-5454/2024	J. C. BARAL	GENERAL		Order Dtd. 2024-12-06 Entire Order,	CONTEMPT	(Seat No-1)
485	12039/2025	13.02.2025	WP (C) - 4853/2024	J. C. BARAL	GENERAL		Order Dtd. 2024-11-19 Entire Order,	WRIT BRANCH-3	(Seat No-11)
486	12041/2025	13.02.2025	WP (C) - 16772/2017	J. C. BARAL	GENERAL		Order Dtd. 2019-04-11		(Seat No-11)
487	12044/2025	13.02.2025	WP (C) - 16279/2010	J. C. BARAL	GENERAL		Order Dtd. 2010-09-30		(Seat No-11)
488	12048/2025	13.02.2025	WP (C) - 3540/2021	J. C. BARAL	GENERAL		Order Dtd. 2021-02-02	WRIT BRANCH-8	(Seat No-43)
489	12050/2025	13.02.2025	WP (C) - 19217/2023	J. C. BARAL	GENERAL		Order Dtd. 2023-09-25 Entire	WRIT BRANCH-2	(Seat No-7)

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490	12053/2025	13.02.2025	CONTC-334/2024	J. C. BARAL	GENERAL		Order Dtd. 2024-02-09		(Seat No-7)
491	12055/2025	13.02.2025	ARBA-21/2023	NILAMDAS	GENERAL			M.J.C.	(Seat No-1)
492	12057/2025	13.02.2025	CMP-1570/2023	S MOHARANA	GENERAL			WRIT BRANCH-4	(Seat No-19)
493	12058/2025	13.02.2025	CONTC-4175/2024	S C DASH	GENERAL				(Seat No-19)
494	12059/2025	13.02.2025	FAO-576/2015	H DAS	GENERAL			MISC. APPEAL SEC.	(Seat No-2)
495	12060/2025	13.02.2025	WP (C) - 2503/2025	P R SWAIN	GENERAL			WRIT BRANCH-5	(Seat No-22)
496	12061/2025	13.02.2025	WP (C) - 18862/2024	P K MISHRA	GENERAL				(Seat No-22)
497	12062/2025	13.02.2025	WP (C) - 32816/2024	P K MISHRA	GENERAL				(Seat No-22)
498	12063/2025	13.02.2025	SA-155/2001	N R PANDA	GENERAL			SECOND APPEAL	(Seat No-4)
499	12068/2025	13.02.2025	WP (C) - 3600/2025	P K SWAIN	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
500	12071/2025	13.02.2025	WP (C) - 4398/2025	J P KAR	GENERAL				(Seat No-115)
501	12072/2025	13.02.2025	CONTC-4564/2024	J. C. BARAL	GENERAL		Order Dtd. 2024-02-06	CONTEMPT	(Seat No-6)
502	12074/2025	13.02.2025	SA-201/1977	K DANG	GENERAL				(Seat No-6)
503	12075/2025	13.02.2025	CONTC-6432/2021	J. C. BARAL	GENERAL		Order Dtd. 2024-12-20	CONTEMPT	(Seat No-4)
504	12077/2025	13.02.2025	OJC-7715/1992	P K MISHRA	GENERAL				(Seat No-4)
505	12079/2025	13.02.2025	OJC-501/1990	P K MISHRA	GENERAL				(Seat No-4)
506	12080/2025	13.02.2025	CONTC-5194/2023	J. C. BARAL	GENERAL		Entire Order	CONTEMPT	(Seat No-7)
507	12082/2025	13.02.2025	CONTC-7013/2023	J. C. BARAL	GENERAL		Order Dtd. 2024-04-	CONTEMPT	(Seat No-3)

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508	12085/2025	13.02.2025	WP (C) - 9018/2018	J. C. BARAL	GENERAL		Order Dtd. 2018-06- 27		(Seat No-3)
509	12093/2025	13.02.2025	CONTC- 6628/2021	J. C. BARAL	GENERAL		Order Dtd. 2022-02- 21	CONTEMPT	(Seat No-3)
510	12098/2025	13.02.2025	WP (C) - 5159/2021	J. C. BARAL	GENERAL		Order Dtd. 2024-03- 11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
511	12100/2025	13.02.2025	WP (C) - 35167/2022	J. C. BARAL	GENERAL		Order Dtd. 2022-12- 20	WRIT BRANCH-7	(Seat No- 44)
512	12130/2025	13.02.2025	WPC (OA) - 290/2019	R P DALAI	GENERAL			OA Branch	(Seat No-1)
513	12196/2025	13.02.2025	WP (C) - 4474/2025	ASHIS KUMAR MISHRA	GENERAL		Order Dtd. 2025-02- 12	WRIT BRANCH-6	(Seat No- 26)
514	12258/2025	13.02.2025	ABLAPL- 954/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-02- 07		(Seat No- 26)

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